

STATEMENT

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3. Above Rs. 1500 upto Rs. 1800	Rs. 3
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5. Above Rs. 2500 upto Rs. 3200	Rs. 5·00
6. Above Rs. 3200 upto Rs. 4000	Rs. 6·00
7. Above Rs. 4000 upto Rs. 5000	Rs. 9·00
8. Above Rs. 5000	Rs. 12·00

Child Labour

1639. SHRI N. DENNIS:

SHRI T. J. ANJALOSE.

Will the Minister of LABOUR be pleased to state:

(a) whether the Government have identified the places or jobs where child labour is utilised;

(b) if so, the details thereof, State-wise; and

(c) the steps taken to prevent child labour?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) Based on the Census figures, the following are the areas of employment of children in the country:

- (1) Cultivation
- (2) Agricultural Labour
- (3) Livestock, forestry, fishing, hunting, plantations, etc.
- (4) Mining and quarrying

(5) Manufacturing, processing, serving, repairs, etc.

(a) Housing Industry

(b) Others

(6) Construction

(7) Transport, Storage and Communication

(8) Trade and Commerce

(9) Other services.

(b) State-wise distribution of child workers according to 1981 Census is given in the statement attached.

(c) There are various enactments which prohibit and/or regulate the employment of children in factories, mines and other employments. The Child Labour (Prohibition and Regulation) Act, 1986 is a special legislation for this purpose. Apart from stricter enforcement of laws pertaining to child labour, other steps being taken include *inter alia* national projects for rehabilitation in predominant areas of child labour through establishment of special programmes for education, nutrition, health-care, vocational training, etc.

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State-wise distribution of child workers (0-14 age group) according to 1981 Census

Sl. No.	States/ Union Territories	No. of child workers in the age group of 0-14 years
1.	Andhra Pradesh	1,951,312
2.	Assam	**
3.	Bihar	1,101,764
4.	Gujarat	616,913
5.	Haryana	194,189
6.	Himachal Pradesh	99,624
7.	Jammu & Kashmir	258,437
8.	Karnataka	1,131,530
9.	Kerala	92,854
10.	Madhya Pradesh	1,698,597
11.	Maharashtra	1,557,756
12.	Manipur	20,217
13.	Meghalaya	44,916
14.	Nagaland	16,235
15.	Orissa	702,293
16.	Punjab	216,939
17.	Rajasthan	819,605
18.	Sikkim	8,561
19.	Tamil Nadu	975,055
20.	Tripura	24,204
21.	Uttar Pradesh	1,434,675
22.	West Bengal	605,263
23.	Andaman & Nicobar Islands	1,309
24.	Arunachal Pradesh	17,950
25.	Chandigarh	1,986
26.	Dadra & Nagar Haveli	3,615
27.	Delhi	25,717
28.	Goa, Daman & Diu	9,378
29.	Lakshadweep	56
30.	Mizoram	6,314
31.	Pondicherry	3,606
TOTAL		13,640,872

**1981 Census could not be conducted in Assam due to disturbed conditions prevailing there then.

14-16 LSS/ND/91

Bogus Doctorate Degrees

1640. SHRI N. DENNIS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether bogus doctorate degrees are being received by Indians from foreign universities; and

(b) if so, the steps taken to check the receipt of such degrees?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) According to the information furnished by the Association of Indian Universities (AIU), a number of misleading advertisements appear in the newspapers in the name of foreign universities which attract a large number of students to get their degrees including Doctorate degrees. These advertisements misrepresent the facts and create an impression that their courses are accepted in India. Some of these universities are not accredited even in their own countries. AIU which is an accredited body at the national level for equivalence of degrees and diplomas both from India and abroad have, therefore, issued notices from time to time in the "University News" advising students and others to ascertain the position regarding the standing of such institutions from the Association. According to AIU the following self-styled foreign universities have been found to be operating and awarding degrees including Ph.D.:

(i) International University of Missouri;

(ii) University of East Georgia;

(iii) Newport University of California;

(iv) Station University;

(v) Pacific Western University.

According to the information furnished by UGC it is not possible to take